

Contested commercial cases disposed during the month of January-2023

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1888/2020	UMESH JAIN VS. NIORTH DELHI MUNICIPAL CORPORATION	SWENKA TRIPATHI AND MOHIT SHARMA	22.12.2020	No	02.01.2023	741	Contested	NIL	NIL	Suit for Recovery
			CS COMM-409/2021	HARJEET SHAH SINGH VS. NORTH DELHI MUNICIPAL CORPORATION	VIKAS SHARMA AND R.K. KASHYAP	04.02.2021	No	06.01.2023	701	Contested	NIL	NIL	Suit for Recovery
			CS COMM-1240/2020	ICICI BANK VS. RAVINDRA GARG	MOHIT TYAGI AND SUSHANK MANCHAL	31.08.2020	No	10.01.2023	862	Contested	NIL	NIL	Suit for Recovery
			CS COMM-851/22	BANWARI LAL VS. NORTH DELHI MUNICIPAL CORPORATION	SWENKA TRIPATHI AND SANJEET MALIK	09.03.2022	No	12.01.2023	309	Contested	NIL	NIL	Suit for Recovery
			OMP COMM-97/2019	KARAN SINGH VS. SHRIRAM CITY UNION FINANCE	DEEPAK KUMAR AND SAURABH LEEKHA	01.10.2019	No	12.01.2023	1199	Contested	NIL	NIL	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-3249/21	RUPENDER SINGH BHUTANI VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND VASU SINGH	09.11.2021	No	16.01.2023	433	Contested	NIL	NIL	Suit for Recovery
			CS COMM-143/2021	LAKHI RAM KASHI RAM VS. ASHOK KUMAR AGGARWAL	AAKASH DUBEY AND B.K. SINGH	12.01.2021	No	20.01.2023	738	Contested	NIL	NIL	Suit for Recovery
			OMP COMM-52/2020	ASHEESH KUMAR VS. SHRI RAM TRANSPORT FINANCE	D.K. SHARMA AND MANOJ KUMAR	05.11.2018	No	28.01.2023	1545	Contested	NIL	NIL	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-2243/2019	JAI KUMAR BANSAL VS. BANK OF MAHARASHTRA	SANDEEP CHATTERJEE AND V.K. GUPTA	26.09.2019	No	31.01.2023	1223	Contested	NIL	NIL	Suit for Recovery
2	SH. RAJNEESH KUMAR GUPTA D, COMMERCIAL COURT, THC	CENTRAL	NIL										
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 5391/2021	PANKAJ TIWARI, SOLE PROP. M/S S GOPAL BUILDERS V/S NORTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	18.12.2021	NO	05.01.2023	383	CONTESTED	NIL	NIL	SUIT FOR RECOVERY

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7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	164/2022	UMESH GUPTA VS SOUTH DELHI MCD	SATENDRA SINGH	14.01.2022	NA	05.01.2023	355	DECREE	NA	NA	NA	
			/2075/2019	PUMA SE Vs ABSOGAIN RETAIL SOLUTIONS	PRATAP SING OJHA	15-03-2019	NA	24-01-2023	1410	DECREE	NA	NA	NA	NA
			295/2019	BRIJESH ARYA Vs ELECTRO CONTROL AND SWICHGEAR	A.N. GUPTA	11-03-2019	NA	30-01-2023	1416	DECREE	NA	NA	NA	NA
8	SH. DINESH BHATT, (COMMERCIAL COURT)-01	West	Civ DJ/912/2018	NIKUNJ WOODS PRIVATE LTD Vs M/S KAPCO ENTERPRISES	ANKUR SETHIA(P),	10-08-2018	no	02-01-2023	1606	Contested	nil	nil	Recovery of Money--6	
			CS (COMM)/497/2021	RUBINA ARORA PROPRIETOR M/S AS FANCY FITTINGS Vs M/S ICA INTERNATIONAL PRIVATE LTD	NAVNEET SHARMA(P),	23-10-2021	no	04-01-2023	438	Contested	nil	nil	Recovery of Money--7	
			CS (COMM)/73/2019	SANGITA GUPTA Vs M/S RITASS HERITAGE AND ORS	SH. SAURABH(P),	12-03-2019	no	11-01-2023	1401	Contested	nil	nil	Recovery of Money--6	
			CS (COMM)/79/2019	SUNIL GUPTA Vs LIC AND ANR	ADARSH KUMAR(P),	19-03-2019	no	18-01-2023	1401	Contested	nil	nil	Recovery of Money--6	
			CS (COMM)/642/2021	M/S AGRICO ORGANICES LTD Vs M/S BHARAT MINERALS AND CHEMICALS IND	RAMESH KUMAR(P),	09-12-2021	no	28-01-2023	415	Contested	nil	nil	Recovery of Money--7	
			CS (COMM)/290/2022	DHAWAN BOX SHEET CONTAINERS PVT LTD Vs INSPIRE INFINITY PVT LTD	BRIJENDRA PRATAP SINGH(P),	21-04-2022	no	31-01-2023	285	Contested	nil	nil	Recovery of Money--6	
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CIV DJ 702/2018	PATEL JIVA SALES P LTD VS DELHI PLYWOODS	LAYAK SINGH RANA	08.06.2018	NO	19.01.2023	1640 DAYS	contested	NIL	NIL	Recovery money/commercial suit	
			CS (COMM)/5/2019	KUMAR SUSHANT VS SURBHIA CHEMICALS & ORS	ANIL KUMAR SINGH	11.01.2019	NO	27.01.2023	1460 DAYS	contested	NIL	NIL	Recovery money/commercial suit	
			CS (COMM)/312/2020	PHOOL WATI VS VIJAY SINGH RATHORE	ALOK KUMAR JHA	09.11.2020	NO	19.01.2023	1520 DAYS	contested	NIL	NIL	Recovery money/commercial suit	

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10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	Cs(Comm)/636/2022	Saran Motors Private Limited Vs M/s Tanu Rent A Cab	Sh. Lokesh Bhola	20.07.2022	No	12.01.2023	176	Decreed	No	No	Recovery Suit
			OMP(i)Comm/3/2023	M/s Consolidated Carpets Industries Ltd. Through its Chief Financial officer Mr. Ashish Garg V/s M/s NCC Limited,	Ms. Gurmeet S Narula	06.01.2023	No	12.01.2023	7	Dismissed	No	No	U/s 9
			EX/135/2021	B.D. Sharma Vs. Swastik Infraestate Pvt. Ltd.	Sh. Dhananjay Mehlawat	30.07.2021	No	12.01.2023	538	Dismissed	No	No	U/s 36
			OMP(Comm)/89/2021	Sanjay Kakkar Vs. M/s SBI Cards And Service Ltd.	Sh. Amit Kumar	13.09.2021	No	31.01.2023	505	Disposed	No	No	U/s 34
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 48 / 2019	M/S. AVIAXPERT PVT. LTD. VS. DELEX CARGO INDIA PVT. LTD.	SH. SUMIT SHUKLA	27.02.2019	NO	21.01.2023	1425	DISMISSED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 98 / 2019	MAHENDER DAYMA PROPRIETOR M/S SHRI MOHAN WELDING WORKS Vs ASPEK MEDIA PVT LTD	SH. NISHANT BHARDWAJ	09.03.2021	NO	28.01.2023	691	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 36 / 2019	UNION OF INDIA VS. INDIAN AGRO MARKETING CO. OPERATIVE LTD.	SH. ASHISH SHARMA	15.02.2019	NO	31.01.2023	1447	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 74 / 2020	SUNGLOW CAPITAL SERVICES LTD. VS. RAM AVTAR JINDAL	SH. GAURAV SINGH	23.09.2020	NO	31.01.2023	861	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
12	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		NIL										
13	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)/73/2019	SHWETA DAZY (PROP.) Vs M/S U.P. TOWNSHIP PVT. LTD. AND ORS.	Sh Sanjay Kumar	10.05.2019	NO	02-01-2023	1210	Contested	NA	NA	Suit for Recovery
			OMP (COMM.)/35/2021	MULTICUBE DISTRIBUTORS LTD. Vs KOTAK MAHINDRA PRIME LTD	Sh Himanshu Jain	01.04.2021	NO	21-01-2023	1559	Contested	NA	NA	Petition U/s 34 of Arbitration & Conciliation Act
			CS DJ/1011/2018	PANASONIC INDIA PVT. LTD. Vs ACME DACE MARKETING SOLUTIONS PVT. LTD.	Sh Kapil Khen	25.10.2018	No	31.01.2023	660	Contested	NA	NA	Suit for Recovery

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18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL										
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS DJ/189/2019	KUSHUM LATA Vs KUBER PLANTERS LIMITED	AMIT KUMAR	28/02/19	No	24/01/23	1426	DECREED	24-01-2023	NIL	NIL
			CS (COMM)/268/2019	M/S MISA INTERNATIONAL Vs M/S MORNING DEW	SULACHA SULACHA	30/01/19	Yes	05/01/23	1436	DECREED	05-01-2023	NIL	NIL
			CS (COMM)/281/2022	UCO BANK Vs MR DHUNKESH KARRDO	Binay kumar Mishra	14/03/22	Yes	27/01/23	319	DECREED	27-01-2023	NIL	NIL
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	NIL										
22	MS NIRJA BHATIA	SOUTH-EAST	EX/386/2020	AU SMALL FINANCE BANK LTD Vs MOHD. BAHADUR	Sh. Rahul Raswail	09/11/20	NO	10/10/22	785	contested	NIL	NIL	NIL
			CS (COMM)/183/2019	JITENDER VERMA Vs M/S FREIGHTBRIDGE LOGISTICS PVT LTD	Sh. Chakradhar Panda	16/07/19	NO	11/26/22	1284	contested	NIL	NIL	NIL
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP (COMM)/27/22	PDM UNIVERSITY Vs COLLEGEDUNIA WEB PVT. LTD.	Sh. Aditya Wadhwa	12.07.2022	No	12.01.2023	184 days	contested	NIL	NIL	u/s 34 of Arbitration and conciliation act
			OMP (COMM)/45/22	SHAHNAZ AYURVEDICS Vs P.N.AGENCIES	Sh. Jatin Bhatia	15.09.2022	No	18.01.2023	125 days	contested	NIL	NIL	u/s 34 of Arbitration and conciliation act
			OMP (COMM)/30/22	ZETFLY ONLINE SERVICES Vs ABHAY TECHNO SERVICES PVT. LTD.	Sh. Sameer Jain	14.07.2022	No	23.01.2023	193 days	contested	Nil	Nil	u/s 34 of Arbitration and conciliation act
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 16/2020	M/S AVNG INFRASTRUCTUERS PVT. LTD. VS. THE COMMISSIONER EDMC AND ANR.	SAVITA MALHOTRA	15-01-2020	NO	11-01-2023	1086	CONTESTED	NIL	NIL	RECOVERY

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			CS COMM.NO.231/2021	M/S LARS MEDICARE PVT.LTD.VS. RANJAN KUMAR SINHA	AJAY GUPTA	24-11-2021	NO	07-01-2023	408	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.52/2020	RANJAN KUMAR SINHA VS. M/S LARS MEDICARE PVT.LTD.	SACHIN WADHWA	01-02-2020	NO	07-01-2023	1066	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 309/2019	ALANKAR CORPORATION VS. VALEDA HERBAL PVT. LTD.	ABHISHEK NAIK	09-08-2019	NO	17-01-2023	1243	CONTESTED	NIL	NIL	RECOVERY
			OMP COMM.NO. 75/2019	THE NEW INDIA ASSURANCE CO.LTD. VS.M/S MAIDEN TRADING COMPANY PVT.LTD.	SANJAY RAWAT	03-07-2018	YES	24-01-2023	1661	CONTESTED	NIL	NIL	NIL
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-78/2022	CANARA BANK VS MANJU W/O AMIT KUMAR	DEEPAK BHARDWAJ	03.08.2022	NO	07.01.2023	157	SETTLED IN MEDIATION	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM)-42/2022	CANARA BANK VS M/S BLK TRADING AND CO THROUGH ITS PROP SH. BILAL HAMID	ANKUR AGGARWAL	25.05.2022	NO	09.01.2023	229	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM)-72/2021	MOHD SHAMIM VS AMBIKA TRADERS	NAVED AZAM	20.11.2021	NO	11.01.2023	417	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM)-7/2020	M/S US SALES AGENCY VS GYANENDER SHARMA PROP. OF M/S AWASTHI ELECTRONICS	AVINASH KUMAR TYAGI	16.01.2020	NO	12.01.2023	1092	SETTLED IN MEDIATION	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM)-10/2022	RAHUL KUMAR VS M/S T SAWHNEY MOTORS PVT LTD	DIPESH KUMAR	12.01.2022	NO	25.01.2023	378	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
27	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) 349/2022	DOLLY SHARMA VS PRAVEEN GARG	MR. RAJESH KAJLA	24.05.2022	NO	18.01.2023	274	NIL	NIL	NIL	Suit for recovery of money-Commercial Court Act-
			CS(COMM) 548/2020	ORIENTAL INSURANCE CO.LTD VS M/S SAHARA ROADLINES	MR. MOHIT ARURA	21.11.2020	NO	25.01.2023	7 MONTHS 29 DAYS	NIL	NIL	NIL	Suit for recovery of money-Commercial Court Act-

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28	MS. SUKHVINDER KAUR		NIL										
29	SH. SURENDER S. RATHI		CS (COMM)/262/2019	SARAOGI sUPER SALES PVT LTD Vs TARACHAND AND SONS	NEELAM KUMARI MALIK(P),	21-11-2019	NO	03-01-2023	1129	Contested	NIL	NIL	Recovery of Money--74
			CS (COMM)/424/2022	JASVINDER SINGH Vs SURJEET SINGH VIRDHI	VINAY KUMAR MISHRA(P),	12-07-2022	NO	06-01-2023	1077	Contested	NIL	NIL	Civil Procedure Code 1908--ORDER,,XXXVII,CP C
			CS (COMM)/160/2022	PUNJAB NATIONAL BANK Vs SHRI NIKHIL KUMAR	BINEY KUMAR MISHRA(P),	03-03-2022	NO	06-01-2023	280	Contested	NIL	NIL	Recovery of Money--74
			CS (COMM)/522/2021	M/S YASH EXPORT Vs M/S ORIENT CRAFT LIMITED AND ORS	VIVEK BHARDWAJ(P),	04-12-2021	NO	11-01-2023	403	Contested	NIL	NIL	Recovery of Money--74
			CS (COMM)/275/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	NO	18-01-2023	273	Contested	NIL	NIL	Civil Procedure Code 1908--12
			CS (COMM)/515/2020	STATE BANK OF INDIA Vs HARNEET SINGH BHASIN	JEEWAN PARKASH GUPTA(P),	05-11-2020	NO	18-01-2023	794	Contested	NIL	NIL	Civil Procedure Code 1908--12
30	MS. SAVITA RAO		CS (COMM)/249/2022	M/S VPREALTORS PVT LTD Vs INDIABULLS HOUSING FINANCE LTD	VIDIT GUPTA(P),	05-04-2022	NO	02-01-2023	9 MONTH 2 DAYS	ALLOWED	NIL	NIL	Civil Procedure Code 1908--6
			CS (COMM)/428/2021	TARUN KUMAR JAIN Vs EAST DELHI MUNICIPAL CORPORATION AND ORS	SATYENDRA KUMAR SINGH(P),	26-10-2021	NO	07-01-2023	1 YR 2 MONTH 13 DAYS	JUDGEMENT PASSED	NIL	NIL	Civil Procedure Code 1908--RECOVERY
			CS (COMM)/221/2021	ARUN GUPTA Vs EAST DELHI MUNICIPAL CORPORATION AND ANR	SATYENDRA KUMAR SINGH(P),	12-04-2021	NO	07-01-2023	1 YR 9 MONTH	JUDGEMENT PASSED	NIL	NIL	Recovery of Money--RECOVERY
			CS (COMM)/38/2020	VIBHANSHU SHAMI Vs DINESH KUMAR	S CHAUDHARY(P),	13-01-2020	NO	09-01-2023	2 YEAR 12 MONTHS 2 DAYS	JUDGEMENT PASSED	NIL	NIL	Suits for recovery and Damages--88
			CS (COMM)/435/2021	GENIUS HEAVY DUTY PVT LTD Vs RAJEEV SHARMA	HARMESH KUMAR(P),	29-10-2021	NO	13-01-2023	1 YEAR 2 MONTH 16 DAYS	JUDGEMENT PASSED	NIL	NIL	Civil Procedure Code 1908--RECOVERY

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			CS (COMM)/399/2020	YASH MITTAL Vs JASWANT SINGH	AMAN RASTOGI(P),	14-08-2020	NO	16-01-2023	2 YEAR 5 MONTHS 5 DAYS	DECREED	NIL	NIL	Recovery of Money--RECOVERY
			OMP (I) (COMM)/17/2019	NARENDER SINGH Vs SHIV RAJ SOLANKI	NARAYAN WADIA(P),	13-11-2018	NO	21-01-2023	4 YEAR 2 MONTHS 10 DAYS	PETITION ALLOWED	NIL	NIL	Arbitration & Conciliation Act, 1996--34,
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	CS (COMM)/579/2021	BANK OF BARODA Vs DEEPAK BHARDWAJ	UMESH JOSHI(P),	24-12-2021	NO	24-01-2023	1 YEAR 1 MONTH 1 DAYS	DECREED	NIL	NIL	Civil Procedure Code 1908--RECOVERY
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP (COMM) 8/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	07.10.2021	NA	09.01.2023	459	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 9/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	07.10.2021	NA	09.01.2023	459	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 10/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	07.10.2021	NA	09.01.2023	459	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 11/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	08.10.2021	NA	09.01.2021	458	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 12/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	08.10.2021	NA	09.01.2021	458	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 13/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	08.10.2021	NA	09.01.2021	458	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 14/2021	GAUTAM KUMAR VS TOYOTA FINANCIAL SERVICE	SANDEEP CHAUDHARY M.M. ALAM	08.10.2021	NA	09.01.2021	458	DISPOSED	NIL	NIL	SEC. 34
			OMP (COMM) 19/2019	RICHA AGGARWAL VS DEWAN HOUSING	VIRENDER VERMS, SHIVAM TANEJA	16.04.2019	NA	13.01.2023	1368	DISPOSED	NIL	NIL	SEC. 34

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			CS (COMM) 221/2019	INDIAN BANK VS ASHA RANI	MARIMUTHU P., LUCKY SHARMA	06.12.2019	NA	24.01.2023	1145	DECREE	NIL	NIL	RECOVERY SUIT
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL										
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS(COM)/97/20	REBOUND ACE INDIA PVT LTD VS MK ASSOCIATES	Sh. Manohar Lal	02.03.2020	NA	17.01.2023	1051	DECREED	NIL	NIL	Order 37 cpc
			CS(COM)/95/22	Sh. Paramjeet Singh Vs. Sh. Aman Verma	Sh. Vinod Kumar	05.03.2022	NA	31.01.2023	314	DECREED	NIL	NIL	Order 37 cpc